

HON'BLE HIGH COURT OF UTTARAKHAND, AT NAINITAL

OFFICE MEMORANDUM

No. 29 /UHC/Admin.B/2021,

Dated 06.05.2021


SUB: SEPARATE e-MAIL ADDRESS OF THE REGISTRAR (JUDICIAL)

On the subject above, I am directed to inform all the members of the Bar that for the convenient communication with Registrar (Judicial) of the Hon'ble Court during ongoing COVID Pandemic, his separate e-mail address (**hcuk.registrarjudicial@gmail.com**) has been created.

2. In the matter, I am further directed to say that-

- (A) Advocates should send their requests regarding the matters, which are covered under Para 1 (K) of the Notification No. 164, dated 01.05.2021 of the Hon'ble Court, directly to the aforesaid e-mail address, instead of e-mail address of the Institution Section.
- (B) Advocates may also send their mails to the aforesaid e-mail address, whenever, attention of the Registrar (Judicial) is desired to be invited regarding matters related to his office.

By Orders of Hon'ble the Chief Justice


Registrar (Judicial)

No. 2170 /UHC/Admin.B/2021,

Dated 06.05.2021

Copy to the followings for information-

1. Principal Private Secretary to Hon'ble the Chief Justice for placing a copy before His Lordship.
2. All the Private Secretary to Hon'ble Judges, for placing a copy before their Lordships.
3. Private Secretary to Advocate General, Uttarakhand.
4. Private Secretary to the Registrar General of the Hon'ble Court
5. Chief Standing Counsel/Government Advocate, Uttarakhand.
6. Assistant Solicitor General for Government of India at Nainital.
7. Additional Chief Standing Counsel for State of Uttar Pradesh at Nainital.
8. President/Secretary, High Court Bar Association, Nainital with request to inform all the members of the Bar.
9. All the Registrars/JRs/DRs/ARs of the High Court.
10. All the Sections of the Hon'ble Court.
11. Computer Section for uploading a copy in the official website of the Hon'ble Court.
12. Guard File


(Deputy Registrar)